

### **Extradition pact with Nepal**

†790. SHRI SHREEGOPAL VYAS:

SHRI BALAVANT ALIAS BALAPTE:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the status of the Indo-Nepal extradition pact;
- (b) whether Pakistani nationals are operating anti-India activities in Nepal on a large scale; and
- (c) the steps being taken by Government to check them?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SHASHI THAROOR): (a) India and Nepal signed an Extradition Treaty on 02/10/1953, which remains in force. With a view to strengthen the institutional legal arrangements for effectively combating crime and terrorism in tune with contemporary realities, India and Nepal have initialled the updated Extradition Treaty in January, 2005. The Government has regularly taken up the matter of signature of the updated Extradition Treaty with the Government of Nepal.

(b) The Nepali authorities, from time to time, have apprehended Pakistani nationals involved in racketeering in fake Indian currency.

(c) During the visit of Prime Minister of Nepal to India from 18-22 August, 2009, it was agreed to enhance bilateral co-operation to effectively address all issues concerning security, including cross border crime, through existing bilateral mechanisms. The Nepalese side assured that it would not allow its territory to be used for any activity against India.

### **Chinese claim on Arunachal Pradesh**

791. PROF. ALKA BALRAM KSHATRIYA:

SHRI N.K. SINGH:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether during the Prime Minister's visit to Arunachal Pradesh recently, China has once again raked up its claim over the State;
- (b) if so, the facts and details thereof;
- (c) whether China has strongly dissatisfied with visit of Indian Prime Minister to the disputed region; and
- (d) if so, the further reaction of Government on such statements made by China?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SHASHI THAROOR): (a) to (d) In October 2009, after the visit of the Prime Minister to Arunachal Pradesh, the Official Spokesperson of the Chinese Ministry of Foreign Affairs said

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†Original notice of the question was received in Hindi.

“China expresses its strong dissatisfaction at the activities of the Indian leaders in the disputed areas”. The fact that Arunachal Pradesh is an integral and inalienable part of India and that it is well established practice in our democratic system that our leaders visit States where elections to Parliament and to the State Assemblies are taking place has been clearly conveyed to the Chinese side.

#### **Visit of Nepalese Foreign Minister**

792. SHRI V. HANUMANTHA RAO:  
DR. T. SUBBARAMI REDDY:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether border management, encroachments and political mechanism to promote trust and understanding among parties in Nepal has come up for high level discussions during visit of Nepal Foreign Minister to India;
- (b) whether two countries have also sought to talks on reviewing India-Nepal friendship treaty and explore ways to bring about early conclusion to joint hydel projects including Pancheswar, Sapta Kosi and Naumure;
- (c) if so, outcome of the discussions held;
- (d) whether any agreement was reached; and
- (e) if so, details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SHASHI THAROOR): (a) to (e) Yes. The Nepalese Foreign Minister Ms. Sujata Koirala visited India from August 10-14, 2009, during which issues of mutual interest, including border management, encroachments and hydel power were discussed. Both sides agreed to resolve border related issues through existing bilateral mechanisms and not allow the open border to be misused. Nepal assured that it will not allow its territory to be used against India. India expressed full support for the successful completion of the peace process and for Nepal's efforts for its economic development. The visit was a preparatory one preceding the visit of the Prime Minister of Nepal, Mr. Madhav Kumar Nepal, to India from August 18-22, 2009. During Prime Minister of Nepal's visit, the Foreign Secretaries of India and Nepal signed an MoU regarding continuation of Indian grant assistance for the Goitre control programme in Nepal. A Joint Press Statement was also issued during the visit.

#### **Security of high commissions abroad**

793. SHRI MAHENDRA MOHAN:  
DR. JANARDHAN WAGHMARE:  
PROF. ALKA BALRAM KSHATRIYA:  
SHRI KAPTAN SINGH SOLANKI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether in view of attacks on Indian High Commissions in foreign countries, Government proposes to increase security measure at all the Indian missions abroad;